

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA
UNSTARRED QUESTION No. 378
ANSWERED ON 22ND JULY, 2026

Allocation of funds under Blue Revolution

378. Shri I.S. Inbadurai:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) State-wise details of funds allocated and released under Blue Revolution or PMMSY during the last three years, indicating State-wise distribution and utilisation;
- (b) whether disparities exist in allocation of fisheries development funds among States under Blue Revolution or PMMSY, if so, details thereof and criteria adopted by Government for equitable distribution of funds; and
- (c) whether Government has assessed the effectiveness of funds allocated under Blue Revolution or PMMSY in various States, if so, details of outcomes achieved and measures taken to improve utilisation and monitoring?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India with effect from the Financial Year 2020-21 has been implementing a flagship scheme of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) for holistic development of fisheries and aquaculture sector in the country. The State/UT-wise details of fund approved and released under the PMMSY during the last three financial years (2023-24 to 2025-26) is furnished at **Annexure-I**. The State/UT-wise allocation of central funds under PMMSY are made on annual basis depending on the overall budgetary allocation, performance of the States/UTs, fund absorbing capacity, physical and financial progress, liabilities created in respect of the projects approved in the previous financial years. There is no disparity in allocation of funds among the States and Union Territories under the PMMSY. The fisheries and aquaculture development projects and initiatives taken by the Department of Fisheries, Government of India under the PMMSY have contributed towards augmentation of fish production, productivity and exports. During the last five years (2020-21 to 2024-25), fish production in the country has increased from 141.64 lakh tonne in 2019-20 to 197.75 lakh tonne in 2024-25 (39.61% increase) and fisheries export from Rs.46,666 crore (2019-20) to Rs.73,890 crore (2025-26) (58.34% increase). The Department of Fisheries has developed the PMMSY Management Information System (MIS) as a centralized digital portal and dashboard utilized to track the progress of the Fisheries projects taken up under Pradhan Mantri Matsya Sampada Yojana (PMMSY). The MIS aggregates district and state-level data to enable monitoring and evaluation of the progress. Issuance of need based advisories, regular physical and virtual meetings with the States/UTs and field visits are undertaken to monitor and review the progress of projects and improve the effective utilization of funds.

Annexure-I

Statement referred to in reply of part (a) to (c) of Rajya Sabha Unstarred Question No. 378 for answer on 22nd July, 2026: State/UT-wise details of Central funds approved and funds released during the last three financial years (2023-24 to 2025-26) under PMMSY

(Rs. in lakhs)

Sl. No.	State/UT	2023-24 to 2025-26	
		Central share approved	Funds released
1	Andaman and Nicobar Islands	22,689.85	1,000.00
2	Andhra Pradesh	5,860.65	2,827.85
3	Arunachal Pradesh	7,623.37	8,245.81
4	Assam	11,817.63	11,479.85
5	Bihar	9,880.02	5,838.44
6	Chhattisgarh	15,949.66	12,774.41
7	Goa	2,981.56	2,003.15
8	Gujarat	13,002.76	10,711.14
9	Haryana	17,252.84	10,123.26
10	Himachal Pradesh	3,315.81	3,213.21
11	Jammu and Kashmir	3,337.75	3,155.95
12	Jharkhand	6,482.00	4,134.12
13	Karnataka	14,627.83	10,101.42
14	Kerala	29,144.17	19,294.91
15	Ladakh	1,135.44	380.09
16	Lakshadweep	1233.71	499.06
17	Madhya Pradesh	15,177.09	13,853.99
18	Maharashtra	18,292.10	21,258.67*
19	Manipur	5,461.02	1,047.04
20	Meghalaya	3,631.09	4,328.84
21	Mizoram	3,678.12	5,103.70
22	Nagaland	6,684.87	5,541.96
23	Odisha	13,304.84	13,324.00
24	Puducherry	15,516.10	4,505.00
25	Punjab	860.15	1,701.22
26	Rajasthan	1,188.42	526.31
27	Sikkim	2,448.07	3,182.31
28	Tamil Nadu	14,331.36	17,419.87*
29	Telangana	3,271.87	2,183.54
30	Dadra and Nagar Haveli and Daman and Diu	12,886.00	00.00
31	Tripura	9,139.41	5,430.04
32	Uttar Pradesh	14,293.12	7,481.15
33	Uttarakhand	4,927.92	4,575.33
34	West Bengal	4,556.06	3,628.33
	Total	3,15,982.65	2,20,873.98

*includes previous years central share approved.
